

**NATIONAL COMPANY LAW TRIBUNAL  
AHMEDABAD BENCH  
COURT 1**

TP 134 of 2016 (CP 65 of 2016)

**Coram: Hon'ble Mr. MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)  
Hon'ble Mr. VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING THROUGH VIDEO CONFERENCING BEFORE THE  
AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 07.07.2020**

**Name of the Company:**

Sandeep J Dave

V/s

Environmental Project Mgt Pvt Ltd & Ors

**Section:**

Section 397-398 of Companies Act

**ORDER**

No one appeared for the Petitioner

Learned PCS Mr. Jatin Kapadia appeared for the Respondent no. 1 to 4

The matter stands adjourned to 07.09.2020 for further consideration.

  
**(VIRENDRA KUMAR GUPTA)  
MEMBER (TECHNICAL)**

  
**(MADAN B GOSAVI)  
MEMBER (JUDICIAL)**

Dated this the 7th day of July, 2020.